

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III

IB-225/(ND)/2017

In the matter of  
TKJ Marketing (P) Limited

....PETITIONER

SECTION :  
Under Section 59 of IBC Code, 2016

Order delivered on 10.1.2018

Coram :  
R. VARADHARAJAN,  
Hon'ble Member (Judicial)


For the Petitioner /applicant : -

For the Respondent/Corporate Debtor : -

ORDER

Learned Counsel for the petitioner is present.

For passing orders, post on 11.1.2018.

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
10.1.2018